GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2552
(To be answered on the 17th March 2022)

AIRPORT PROTECTION OVERLAY

2552. SHRI MAGUNTA SREENIVASULU REDDY
SHRI KURUVA GORANTLA MADHAV

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

(a) whether the Government has taken any steps to raise Airport Protection Overlay at Vijaywada, Vishakapatnam and Tirupati Airports to international standards; and
(b) if so, the details thereof and if not, the reasons therefor?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a) & (b): The Central Government has notified Ministry of Civil Aviation (Height Restriction for Safeguarding of Aircraft Operations) Rules, 2015 published vide G.S.R. 751 (E) dated 30.09.2015, amended from time to time to regulate the height of the structures/buildings around airports to ensure that the structures around airports do not result into obstacles for the airport operations. These rules are applicable to all airports, including Vijayawada, Vishakhapatnam and Tirupati Airports.

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